

APPELLATE TRIBUNAL FOR ELECTRICITY,NEW DELHI

Supplementary Cause List for Friday the 27th January 2023

Electricity Bench

TIME :02.15 PM

COURT-I

(In terms of Rule-8 of APTEL (Procedure, Form, Fee and Record of Proceedings Rules, 2007 - the sitting hours of the Tribunal shall be from 10.30 AM to 1.15 PM and from 2.15 PM to 5.00 PM))

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab").

CORAM: HON'BLE MR. JUSTICE RAMESH RANGANATHAN, Chairperson
HON'BLE MR. SANDESH KUMAR SHARMA, Technical Member(Electricity)

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR FURTHER HEARING (REVIEW)			
1.	RP-16/2015 (In A.No.177/12) (For review)	BSES Rajdhani Power Ltd. Petitioner(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Amit Kapur, Gaurav Dudeja for App.1. <hr/> Pritha Srikumar Iyer for Res.1 Neha Mathen for Res.1, Mansi Binjrajka for Res.1, Nikita garg for Res.1, Anirudh Gotety for Res.1, Mansvini jain for Res.1, Aditya Rajagopal for Res.1, Abhyudaya Shishodia for Res.1, Atharv Gupta for Res.1,
1.1	RP-17/2015 (In A.No.178/12) (For review)	BSES Yamuna Power Ltd Petitioner(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Amit KapurGaurav Dudeja for App.1, <hr/> Pritha Srikumar Iyer for Res.1, Neha Mathen for Res.1, Mansi Binjrajka for Res.1, Nikita garg for Res.1, Anirudh Gotety for Res.1, Mansvini jain for Res.1, Aditya Rajagopal for Res.1, Abhyudaya Shishodia for Res.1, Atharv Gupta for Res.1,
FOR FURTHER HEARING (APPEAL)			
2.	APL-265/2013 & IA-357/2013 (For exemption from filing fair copies of document) IA-110/2014	BSES Yamuna Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Amit Kapur, Anupam Varma, Aditya Gupta, Aditya Ajay, Hemant Khera for App.1. <hr/> Dhananjay Bajjal for Res.1,

	(For impleadment/ intervention) IA-159/2015 (For permission to additional ground) (Service complete)		
2.1	APL-266/2013 & IA-358/2013 (For exemption from filing fair copies of document) IA-160/2015 (For permission to additional ground) (Service complete)	BSES Rajdhani Power Limited Appelant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Hasan MurtazaBuddy A. Ranganadhan for App.1, Aditya Panda for App.1, Dhananjay Baijal R1
2.2	APL-230/2014 (Service complete)	BSES Rajdhani Power Ltd. Appelant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Dushyant ManochaAnirudh Das for App.1, Tejas Karia for App.1, Dhananjay Baijal R1
2.3	APL-231/2014 (Service complete)	BSES Yamuna Power Ltd. Appelant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Dushyant ManochaAnirudh Das for App.1, Tejas Karia for App.1, Dhananjay Baijal R1
2.4	APL-235/2014 & IA-161/2015 (For permission to additional ground) IA-316/2015 (For filing additional document) IA-381/2014 (For directions) (Service complete)	BSES Rajdhani Power Limited Appelant(s) Versus Delhi Electricity Regulatory Commission Respondent(s)	Hasan MurtazaBuddy A. Ranganadhan for App.1, Aditya Panda for App.1, Suparna Srivastava R1 Mansi Binrajka for Res.1, Sulabh Rewari for Res.1, Arun Sri Kumar for Res.1, Nikita garg for Res.1, Kaustav Saha for Res.1, Aditya Rajagopal for Res.1, Anirudh Gotety for Res.1, Mansvini jain for Res.1,

2.5	<p>APL-236/2014 & IA-382/2014 (For directions)</p> <p>(Service complete)</p>	<p>BSES Yamuna Power Ltd. Appellant(s)</p> <p>Versus</p> <p>The Secretary, Delhi Electricity Regulatory Commission & Anr. Respondent(s)</p>	<p>Amit KapurAnupam Varma for App.1, Aditya Gupta for App.1, Aditya Ajay for App.1, Hemant Khera for App.1,</p> <hr/> <p>Pritha Srikumar Iyer R1 Mansi Binjrajka for Res.1, Sulabh Rewari for Res.1, Arun Sri Kumar for Res.1, Kaustav Saha for Res.1, Aditya Rajagopal for Res.1, Anirudh Gotety for Res.1, Mansvini jain for Res.1, Nikita garg for Res.1, Arun Kumar Dutta In Person for Res.2,</p>
2.6	<p>APL-155/2015</p> <p>(Service complete)</p>	<p>BSES Rajdhani Power Limited Appellant(s)</p> <p>Versus</p> <p>Delhi Electricity Regulatory Commission Respondent(s)</p>	<p>Hasan Murtaza</p> <hr/> <p>Divyanshu Rai R1</p>
2.7	<p>APL-156/2015</p> <p>(Service complete)</p>	<p>BSES Yamuna Power Limited Appellant(s)</p> <p>Versus</p> <p>Delhi Electricity Regulatory Commission Respondent(s)</p>	<p>Hasan Murtaza</p> <hr/> <p>Divyanshu Rai R1</p>
2.8	<p>APL-290/2015 & IA-11/2016 (For interim relief)</p> <p>IA-470/2015 (For taking illegible papers on record)</p> <p>(Service complete)</p>	<p>BSES Yamuna Power Limited Appellant(s)</p> <p>Versus</p> <p>Delhi Electricity Regulatory Commission & Anr. Respondent(s)</p>	<p>Amit KapurAnupam Varma for App.1, Aditya Ajay for App.1, Aditya Gupta for App.1, Hemant Khera for App.1,</p> <hr/> <p>Dhananjay Bajjal for Res.1, Arun Kumar Dutta In Person for Res.2,</p>
2.9	<p>APL-297/2015 & IA-12/2016 (For interim relief)</p> <p>(Service complete)</p>	<p>BSES Rajdhani Power Limited Appellant(s)</p> <p>Versus</p> <p>Delhi Electricity Regulatory Commission Respondent(s)</p>	<p>Ramanuj KumarVijayendra Pratap Singh for App.1, Bhargavi Kannan for App.1,</p> <hr/> <p>Dhananjay Bajjal for Res.1,</p>
2.10	<p>APL-193/2018</p> <p>(Service complete)</p>	<p>BSES Rajdhani Power Limited Appellant(s)</p> <p>Versus</p> <p>Delhi Electricity Regulatory Commission</p>	<p>Vijayendra Pratap SinghBhargavi Kannan for App.1, Aishwarya Modi for App.1,</p> <hr/>

		Respondent(s)	Dhananjay Baijal for Res.1,
FOR HEARING (APPEAL)			
3.	APL-289/2014 (DoF- 30-06-2014) (Service complete)	D.Subrahmanya Bhat Versus Karnataka Electricity Regulatory Commission & Anr. - Respondent(s)	Anantha Narayana M.G., Shridhar Prabhu for App.1. <hr/> Anand K. Ganesan for Res.1 Revathi T for Res.2, Manik B T for Res.2, Shahbaaz Husain for Res.2, Ravi Agrawal for Res.2,
4.	APL-222/2014 (DoF- 01-08-2014)	Mula Pravara Electric Co-Operative Society Ltd. Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Mulla and Mulla and Craigie Blunt and Caroe, Aditya Panda for App.1. <hr/> Pratiti Rungta for Res.1 Ramni Taneja for Res.2,
4.1	APL-223/2014	Mula Pravara Electric Co-Operative society Limited (MPECS) Versus Maharashtra Electricity Regulatory Commission (MERC) & Ors. Respondent(s)	Hasan Murtaza Aditya Panda for App.1, <hr/> Pratiti Rungta R1 Ramni Taneja for Res.2,
4.2	APL-108/2016	Maharashtra State Electricity Distribution Company Limited Versus Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Ramni Taneja <hr/> Hasan Murtaza for Res.2, Soumik Ghosal for Res.3, Gaurav Singh for Res.3,
4.3	APL-213/2016	The Mula Pravara Electric Co-Operative Society Limited ('MPECS') Versus Maharashtra Electricity Regulatory Commission ('MERC') & Ors. Respondent(s)	Hasan Murtaza <hr/> Udit Gupta for Res.2, Gaurav Singh for Res.3, Soumik Ghosal for Res.3,
4.4	APL-38/2018	Maharashtra Veej Grahak Sangatana Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)	Soumik Ghosal <hr/> Pratiti Rungta R1 Ramni Taneja for Res.2, Hasan Murtaza for Res.3,